NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/182/ (IB)/2017

NAME OF THE PETITIONER(S)

: KOTAK COMMODITIES SERVICES LTD

NAME OF THE RESPONDENT(S)

: SUBBURAJ SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.J. RISHIKESH PJ SRI GANESH

For Respondent

Menganul

9841188677

S. K. Srim WBAN

Far Netwo

ORDER

Counsel representing both the counsel are present and stated that the parties are intending to settle the issue. They sought time for reporting the final outcome of the settlement. Time is extended at request. Put up on 05.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)